

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 2764/2001

This the 31st day of October, 2002

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Jai Prakash  
S/o Sh. Sohan Lal  
R/o Villate & P.O. Bawan,  
Delhi.  
(By Advocate: Sh. S.K.Gupta)

Versus

1. Govt. of NCT of Delhi  
Through Chief Secretary,  
Delhi Secretariat,  
IP Stadium, IP Estate,  
New Delhi-110002.
2. Principal Secretary (Home),  
Govt. of NCT of Delhi,  
5, Sham Nath Marg,  
Delhi-110054.
3. Chief Fire Officer,  
Delhi Fire Service,  
Fire Headquarters,  
Connaught Circus,  
New Delhi.
4. Sh. Than Singh Sharma  
Drawing & Disbursing Officer/ADO,  
Delhi Fire Service,  
Connaught Circus,  
New Delhi.

(By Advocate: Sh. Mohit Madan proxy for  
Mrs. Avnish Ahlawat,

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant had filed this OA seeking the relief of a direction to the respondents to release his annual increment from April 1991 onwards and fix the pay of the applicant accordingly and after fixing the pay of the applicant upto 31.12.95, the pay of the applicant should be fixed as per Vth Pay Commission's recommendations and release the arrears of pay and other reliefs thereupon like DA etc. alongwith the interest @18% p.a.

*KS*

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2. Now it is pointed out by Sh. Gupta that since the main relief is release of annual increment, i.e. April 1991, <sup>has already</sup> ~~is~~ been allowed. As Sh. Gupta also submits that he has also received the arrears, so the only relief which remains is with respect to interest. Applicant has also prayed that he has not been paid salary for the month of April 1991. As per his prayer is concerned, applicant submits that respondents be directed to consider this claim of the applicant within a specified period.

3. Accordingly, I find that this OA can be disposed of at this stage itself to consider the case of the applicant for release of salary for the month of April 1991. As regard claim of interest is concerned, at this stage, Sh. Gupta states that he is not pressing the same. OA stands disposed of.

  
( KULDIP SINGH )  
Member ( J )

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